NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 63(ND)2015 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE COMPANY: M/s Col. Ajay Ahlawat V/s. M/s. Royal Hunting Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1. U.K (HAUDHA 2. HIMANSHU I 3. MANSUMYER 4. APURV CHA 5. NISHANT R	SINGH, Adver	Respondent. 123.	Marray Co
1. MANOJ KUMA	R, CS	Pedilinor	Maril

ORDER

Learned counsel for the respondent is present and ready to argue the matter. However Mr. Manoj Kumar learned counsel who has appeared on behalf of the learned counsel representing the petitioner stated that the arguing counsel is indisposed today. He seeks and is given two weeks' time as last chance to advance the arguments in the matter.

List on 17.10.2016.

SdI-

(R.Varadharajan) Member (Judicial)

sd1-

(Maharaj Krishan Hanjura) Member (Judicial)